

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.412 of 2019

IN THE MATTER OF:

Agarwal Coal Corporation Pvt. Ltd.

...Appellant

Versus

Sun Paper Mill Ltd. & Anr.

...Respondents

Present:

**For Appellant: Shri Alok Dhir and Shri Ms. Varsha Banerjee,
Advocates**

**For Respondent: Shri E. Om Prakash, Sr. Advocate with
Ms. Madhusmita Bora, Shri D. Sreenivasan, Shri
Anand Salwan, R. Bhardwaj, Advocates**

O R D E R

22.07.2019 Learned Counsel for the Appellant prays for and is allowed
time to file Rejoinder within one week.

Post the case for admission on 8th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk